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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2020 AT 10.30 AM

TRANSFER PETITIONNO.	
COMPANY PETITION/APPLICATIONNO.	CP (IB) No. 647/9/HDB/2019
NAME OF THE COMPANY	ECI Engineering & Construction Company Pvt Ltd
NAME OF THE PETITIONER(S)	Shree Abirami Engineering Works
NAME OF THE RESPONDENT(S)	ECI Engineering & Construction Company Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. Manoj Ranjan & Mr. Gaurav Kumari (Proxy)	Adv	9848559322	MR

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Satyanarayana Reddy	Legal officer	8688940288	M. Satyanarayana Reddy

ORDER

Proxy counsel for the operational creditor is present. Legal Officer of the corporate debtor is present. Proxy counsel for the operational creditor requested time to file rejoinder. Time is extended finally. List the matter on 25.03.2020.



MEMBER (T)



MEMBER (J)

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